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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing	397/ 398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. G. M. GADGAPATI

PCS  
to  
petitioner

G. M. Gadgapat

2) S. VIVEKANANDA  
For, VGB Associates  
Mob- 9845428653.

Respondents.

S. Vivekananda

Orders

PCS for petitioner is present. Counsel for respondent is present. Heard him in part.  
For continuation, list it on 06.09.2017.

MEMBER (J)

MEMBER (T)